Name of the Corporate Debtor: RADIUS & DESERVE BUILDERS LLP; Date of Commencement of CIRP: 29-09-2023; List of Creditors as on: 29-02-2024; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 10416

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	76	621013236	69	333004179	1.06	0	64654639	240393429	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	30105089966	3	30078206821	95.73	0	26883145	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5365062664	1	775500000	2.47	0	1317784429	3271778235	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	21	34639875	19	22371908	0.07	0	10723302	1544665	Annexure 6
7	Operational creditors (Government Dues)	2	208006016	2	208006016	0.66	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	2666968469	4	4164628	0.01	0	2285330	2660518511	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		115	39000780226	98	31421253552	100.00	0	1422330845	6174234840	